

(b) the acreage of agricultural land so acquired in each State during the last three years along with the names of companies/corporate houses together with the land allocated to each of them after obtaining environmental clearance from the concerned departments?

THE MINISTER OF STATE OF THE MINISTRY OF MINES (SHRI DINSHA J. PATEL): (a) In terms of National Rehabilitation and Resettlement Policy, 2007, it is recognized that in all projects, including mining projects, where involuntary displacement takes place the aim should be to minimize large scale displacement, and as far as possible the project may be set up on wasteland, degraded land or un-irrigated land and acquisition of agriculture land for non agriculture use may be kept to the minimum.

(b) Since land is a subject matter of the State Government, data on acreage of agricultural land acquired for mining is not centrally maintained.

Excess production by mining lessees

869. SHRI PYARIMOHAN MOHAPATRA: Will the Minister of MINES be pleased to state:

(a) the number of cases of mining lessees who indulged in production beyond the approved ceiling fixed by the Indian Bureau of Mines (IBM) during 2003-04 to 2009-10, year-wise, mine-wise and State-wise;

(b) the action, if any, taken by IBM; and

(c) if no action has been taken, the reasons for the same and the action taken against erring officials of IBM?

THE MINISTER OF STATE OF THE MINISTRY OF MINES (SHRI DINSHA J. PATEL): (a) Details are given in the Statement-I (See below).

(b) During inspections the Indian Bureau of Mines check the approved mining plan and mining scheme, and verify the figures for planned and achieved production. While, in some cases, the Indian Bureau of Mines directs the mine owners/lessee for modification of the approved plan/scheme, in cases where deviation in production from the approved mining plan/scheme is found to be more than 20% of the approved plan/scheme, then violation letter is issued to the mine owner/lessee, and in case of further non-compliance the matter is taken to court of law for prosecution. Details of action taken by the Indian Bureau of Mines on violations of provisions of Mineral Conservation and Development Rules, 1988 (MCDR), including excess production, since 2003-04 till July, 2011 is given in the Statement-II (See below).

(c) Does not arise in view of (b) above.

Statement-I

The number of cases wherein production beyond approved mining plan/mining scheme detected are as follows :

	2003-04	2004-05	2005-06	2006-07	2007-08	2008-09	2009-10
Orissa	21	32	29	21	16	10	3
Gujarat	18	37	35	39	41	29	24
Rajasthan	2	6	4	4	3	2	2
Uttar Pradesh	24	26	24	22	19	23	22
MP	218	222	203	193	198	112	141
Goa	9	9	9	12	23	15	15
Karnataka	5	4	1	1	-	-	-
Maharashtra	2	1	2	1	1	-	9
Jharkhand	-	-	-	5	2	6	4
Meghalaya	-	-	-	-	1	1	1
Himachal Pradesh	-	1	2	2	2	4	3
Uttarakhand	2	3	6	8	10	9	8
Tamil Nadu	-	-	-	2	15	6	1
Hyderabad	2	1	3	2	-	4	4
Chhattisgarh	-	-	-	-	-	-	15
TOTAL	303	342	318	312	331	221	252

Statement-II

Violations of Mineral Conservation and Development Rules, 1988 (MCDR) noticed including excess production and action taken by Indian Bureau of Mines

Year	Target	No. of mines inspected	No. of violations pointed out	No. of violations rectified	No. of show cause notices issued	No. of violations rectified after issue of show cause notice	No. of prose- cution cases launched	No. of prose- cution cases launched	Comp- ounding fees received (in Rs.)	No. of prose- cution cases decided in favour of IBM	Fine received (in Rs.)	No. of cases where mining opera- tions suspended
2003-04	2500	2522	2994	1200	534	695	134	22	177000	16	49000	3
2004-05	2500	2593	2812	957	432	391	100	9	63500	30	111000	0
2005-06	2500	2538	2147	795	304	322	48	21	132000	26	95900	1
2006-07	2500	2765	2541	1018	427	483	33	27	211000	7	34000	2
2007-08	2500	2793	2032	846	279	406	32	26	192500	18	51000	0
2008-09	2500	2645	1963	818	276	270	56	21	108000	29	151800	0
2009-10	2500	2371***	1896	790	404	276	42	17	99000	17	71000	10+64**
2010-11	2000	2177	1245	356	168	219	18	20	172000	15	52800	6+83**
2011-12 (upto July, 2011)	2500	679	1078	183	69	71	3	5	44000	3	22000	6+17**

**Task Force inspections

***Shortfall due to vacancies